

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP-1050/2016

IN THE MATTER OF:

Xionn	Applicant/petitioner
Vs.		
Aman Hospitality Pvt. Ltd.	Respondent

Order under Section 433(e),434 (1)(a) & 439 of the Companies Act

Order delivered on 25.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri R. Varadharajan,
Hon'ble Member(Judicial)

Ms. Deepa Krishan
Hon'ble Member (Technical)

For the Applicant/petitioner : Ms. Suman Doval, Mr. Ramesh Wangnoo,
Advocates

For the Respondent : Mr. P.K. Agarwal, Ms. Tannya Sharma,
Ms. Mercy Hussain, Advocates

ORDER

For Order, see (IB)-190(PB)/2017.

25.10.2017
V. Sethi